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Title: Introduction of the Constitution (Amendment) Bill, 2007(Amendment of Article 73).

ADV. SURESH KURUP (KOTTAYAM): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

ADV. SURESH KURUP (KOTTAYAM): I introduce the Bill.